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Shrimati Shalini V. Patil

a provision of nominal amount of Rs. 75 lakhs has been made as a result of which the gestation period of the proposed railway line will be unduly delayed, since no progress worth the name can be made within the sanctioned amount.

In view of the vital importance of the project; the Government of Maharashtra have offered to make available an amount of Rs. 7 crores during the period 1984-86.

I would, therefore, request the Ministry of Railways to allocate additional funds for the construction of Mankhurd-Belapur line and also utilise the funds being made available by the State Government of Maharashtra to accelerate the completion of the project.

(xxy) Need to tighten security to prevent hijacking of aircrft

PROF. SAIFUDDIN SOZ (Baramulla) : Sir, hijacking has turned out to be a sordid drama which is en cted every now and then in our country. The Government on every such a occasion comes out with the usual assurances that the security would be tightened attemps to and further hijacking frustrated.

The hijacking of the Srinagar bound Boeing 737 on 24th August, 1984. first to Pakistan and then to Dubai took place while the earlier episode of hijacking of an Airbus to Lahore was still under investigation of C.B.I.

In the South East Asian region, our flights alone seem to have become vulnerable to hijackers. The question is that why could not the security be tightened further after the July, 1984 incident. That the hijackers boarded the plane at Chandigarh which is directly under the control of the paramilitary forces is a reflection on the administration of Punjab which was expected to improve under the present Governor Satarawala.

I want to know from the Government of India as to whether it can assure the nation that the security measures would be tightened to the extent that hijacking becomes impossible. The Government must also go to the root of the matter and win the alienated youth in Punjab back to the mainstream of socio-political milieu.

SHRI A.K. BALAN (Ottapalayam): Mr. Chairman, Sir, on a point of order...\*

MR. CHAIRMAM : Nothing to go on record. There is no point of order. Kindly sit down.

## (Interruptions)

MR. CHAIRMAN : I can't have it this way. You sit down. This is not the point of order. I have heard you. You sit down.

## (xxvi) Need to start a super fast train bctween New Delhi and Gauhati

SHRI BISHNU PRASAD (Kaliabor) : Mr. Speaker, Sir, I wish to draw the attention of the Minister of Railways to a long felt need of the people of North Eastern Region regarding a Super fast train like Rajdhani Service from New Delhi to Gauhati.

At present, there is only one fast train i.e. Tinsukia Mail which covers the distance from New Delhi to Gauhati in more than 36 hours which is very tiresome and time consuming.

Gauhati being the nerve centre of the sensitive North Eastern Region, it is all the more necessary that the people of that region are not made to feel neglected in respect of rail communication. Therefore, I would request